

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 25/9/NCLT/AHM/2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2021

Name of the Company:

Sagar Polytechnik Ltd
V/s
PDC Infraprojects Pvt Ltd

Section:

9 of the Insolvency and Bankruptcy Code, 2016


ORDER

Learned Counsel Mr. Jainish Shah appeared for the Operational Creditor.

Learned Counsel Mr. Lalit M Patel appeared for the Corporate Debtor.

Matter stands adjourned to 07.04.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 3rd day of March, 2021